

already been put into operation at Aurangabad Airport in March, 2009. This new Terminal can handle 500 domestic and 200 international passengers. The runway at Aurangabad airport has also been extended from 2286 mtrs to 2835 mtrs for operation of Code "D" type aircraft.

AAI has prepared a long term Master Plan for the airport. Further development is subject to capacity utilization and allocation of additional 182 acres of land by the State Government.

Monetizing of assets by AI for revival

471. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air India (AI) is considering a proposal to monetize some of its assets spread all over the country and abroad by selling or leasing to generate money for its revival; and

(b) if so, the details of the properties identified for the purpose the steps being taken for monetizing the same?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) Yes, Sir. As per its approved Financial Restructuring Plan, Air India is required to raise Rs.5000 crores over a period of ten years through asset monetization.

(b) Air India has appointed a global real estate consultant to examine its properties in India and abroad and to suggest a road map for the monetization of the same. The Consultant is in the process of identification of the properties.

Implementation of duty time limitations by AI

472. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India (AI) is going to get strict with duty-time limitations;

(b) if so, the details thereof and the present status thereof; and

(c) the demands pending from the staff in this regard and by when action will be taken?